

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 23.09.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 1331/14	Deepak Bhagwandas Shah V/s MCGM and anr	NM hearing	Ravindra Bhat	
2	SU 1970/16	Mr. Hanif Allarakha Solanki and anr. V/s MCGM and anr.	NM hearing	Javied Allana	
3	SU 95/17	Dr. Devman Hariram Bind V/s MCGM	NM hearing	S. K. Dubey	
4	SU 2192/16	Shri. Mohd. Akram Bochy Shah and anr. V/s MCGM	NM hearing	B. P. Shukla	
5	St. 4427/2020		Hearing		
6	St. 4186/2020		Hearing		
7	St 4432/2020		Hearing		
8	St. 3968/2020		Hearing		
9	St 4294/2020		NM hearing		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 24.09.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 1303/15		NM hearing		
2	SU 1304/15		NM hearing		
3	SU 1305/15		NM hearing		
4	SU 1302/15		NM hearing		
5	SU. 2311/15		NM Hearing		
6	EA 647/14 in Disposal SU 1105/09		NM Reply		
7	MA 69/18 in MHP 14/16		Hearing		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 25.09.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 2236/18		NM hearing		
2	SU 362/14		NM hearing		
3	SU 3125/14		NM hearing		
4	SU 820/15		NM hearing		
5	SU. 960/15		NM Hearing		
6	SU 429/16		NM Hearing		
7	St. 4263/20		NM reply		

**Sheristedar
(C.R. 11)**